

ANNEXURE 3

Name of the corporate debtor: M/s. YYY Industries Private Limited , Date of commencement of CIRP 25-02-2026 ; List of creditors as on 16-03-2026

List of secured financial creditors (other than financial creditors belonging to any class of creditors)

(Amount in ₹)

Sl. No.	Name of creditor	Details of claim received		Details of claim admitted						Amount of contingent claim	Amount of any mutual dues, that may be setoff	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% voting share in CoC					
1	APSFC	11-03-26	35,20,49,374	35,20,49,374	Financial	35,20,49,374	0	NO	100.00	0	0	0	0	Admitted based on the statement of account
TOTAL			35,20,49,374	35,20,49,374		35,20,49,374	0		100	0	0	0	0	

For M/s. YYY Industries Private Limited

Deve Murali Krishna Prasad
 KALVAKOLANU MURALI KRISHNA PRASAD,
 Interim Resolution Professional
 IBBI/IPA-001/IP-P00967/2017-2018/11588
 AFA VALID UPTO 30-06-2027

